

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2033
ANSWERED ON 17.03.2023

EV CHARGING STATIONS IN TELANGANA

2033. DR. K. LAXMAN:

Will the Minister of Heavy Industries be pleased to state:

- (a) the details of the number of charging stations for the Electric Vehicles (EV) established in Telangana;
- (b) whether Government has any statistics about the number of Electric Vehicles to be sold in the next five years;
- (c) if so, how many charging stations Government has planned to establish in the next five years for those vehicles and what is the action plan to fulfill the demand, the details thereof; and
- (d) whether there is any plan to reduce the price of electric vehicles and if so, the details thereof?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Yes Sir, as per the inputs received from Ministry of Power, 365 public electric vehicle charging stations (PCS) have been established in the State of Telangana.

(b): No Sir.

(c): Does not arise in respect of part (b) of the question.

(d): Sir, following steps have been taken by the Government bring down the cost of electric/Hybrid vehicles on par with those with internal combustion engines:

- i. The demand incentive for electric two wheelers has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle from 11th June, 2021, thus enabling cost of Electric two wheelers at par with that of ICE two wheeler vehicles.
- ii. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
- iii. The PLI Scheme for Automobile and Auto Component was notified on 23rd September, 2021 has the provision for incentivizing Electric Vehicles.
- iv. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.
- v. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- vi. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.
